

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
MAX FLEX & IMAGING SYSTEMS LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Max Flex & Imaging Systems Limited
2.	Date of incorporation of corporate debtor	25 th October, 2002
3.	Authority under which corporate debtor is incorporated / registered	RoC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U92112MH2002PLC137690
5.	Address of the registered office and principal office (if any) of corporate debtor	102, Prime Plaza, JV Patel Compound, Balasaheb Madhurkar Marg, Elphiston (W), Mumbai – 400013. Maharashtra
6.	Insolvency commencement date in respect of corporate debtor	08/09/2021 (Copy of order received by the IRP on 28/03/2022)
7.	Estimated date of closure of insolvency resolution process	24/09/2022 (180 days from the date of receipt of order by IRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Fanendra Harakchand Munot Reg no. IBBI/IPA-001/IP-P00515/2017-18/10916
9.	Address and e-mail of the interim resolution professional, as registered with the Board	6 th Floor, Mafatlal House Building, H T Parekh Marg, Backbay Reclamation, Mumbai – 400020. E-mail: fhmunot@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	5 th Floor, Labhade Prestige, Off Karve Road, Deccan Gymkhana, Pune - 410004 Cell: 7378559292 E-mail: cirp.maxflex@gmail.com
11.	Last date for submission of claims	11/04/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA (As per information available with the IRP)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/downloadform.html Physical Address: 5 th Floor, Labhade Prestige, Off Karve Road, Deccan Gymkhana, Pune - 410004

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Max Flex & Imaging Systems Limited on 08/09/2021 (Order received by the IRP on 28/03/2022).

The creditors of Max Flex & Imaging Systems Limited are hereby called upon to submit their claims with proof on or before 11/04/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Signature:

Name of Interim Resolution Professional: Fanendra Harakchand Munot
IBBI Registration No.: IBBI/IPA-001/IP-P00515/2017-18/10916

Date: 29/03/2022

Place: Pune